

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri A.K. Basu, Chairperson**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**

Petition No. 147/2004

In the matter of

Approval of tariff of Kayamkulam Combined Cycle Power Project (359.58 MW)
for the period 1.4.2004 to 31.3.2009.

And in the matter of

National Thermal Power Corporation Ltd.

.... **Petitioner**

Vs

1. Kerala State Electricity Board, Trivandrum
2. Tamil Nadu State Electricity Board, Chennai

...**Respondents**

The following were present:

1. Shri V.B.K. Jain, NTPC
2. Shri Sameer Aggarwal, NTPC
3. Shri S.K. Samvi, NTPC
4. Ms Rachna Mehta, NTPC
5. Ms Alka Saigal, NTPC
6. Shri N.K. Narang, NTPC
7. Shri Ajay Garg, NTPC
8. Shri E. Surendra, NTPC
9. Shri R. Balachandran, KSEB
10. Shri V Ramesh Bubu, KSEB

**ORDER
(DATE OF HEARING: 17.1.2006)**

Heard the representatives of the parties.

2. It has been noticed that the petitioner has claimed capital expenditure of Rs.26.99 crore towards power station switchyard. It also transpires that switchyard has been constructed by PGCIL and is yet to be transferred to the petitioner. The

representative of the petitioner explained that the capital expenditure of Rs.26.99 core claimed is in addition to the expenditure incurred by PGCIL. The petitioner is directed to file an affidavit to clarify the position in this regard.

3. The affidavit shall be filed latest by 31.1.2006.

4. Subject to above, order reserved.

**Sd/-
(BHANU BHUSHAN)
MEMBER**

**Sd/-
(K.N. SINHA)
MEMBER**

**Sd/-
(ASHOK BASU)
CHAIRPERSON**

New Delhi dated the 17th January 2006